

An official enquiry was ordered immediately and the outcome of the enquiry was that Doordarshan was helpless in such a situation.

Expansion of TV Network in Karnataka

3162. SHRIMATI BASAVARAJESWARI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a proposal to expand TV network in Karnataka State ;

(b) the number of TV relay centres in Karnataka ;

(c) whether Government propose to instal TV relay centres in remote districts of Karnataka like Belgaum and Bijapur ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) :

(a) Yes, Sir.

(b) Two high power and twelve low power transmitters are, at present, functioning in Karnataka. With the implementation of VII Plan schemes, there would be four high power and sixteen low power transmitters in the State.

(c) TV relay centres are already functioning at Belgaum and Bijapur. TV coverage in these districts is expected to improve with the commissioning of the high power transmitter at Dharwad during the VII Plan period.

Promotion of Departmental Employees of I.T.I. Delhi

3163. SHRI PIYUS TIRAKY : Will the Minister of LABOUR be pleased to state :

(a) whether the Union Public Service Commission recommended during July, 1982 that departmental candidates for Class I Senior Posts of Principal of Industrial Training Institute, Delhi should not be deprived of promotion to the post and the requirements about educational qualifications may not be made applicable in case of such departmental candidates holding the feeder posts on regular basis on the date of promulgation of the amendment ;

(b) whether necessary proposals in order to amend the existing Recruitment Rules were sent to the Union Public Service Commission in November, 1982 ;

(c) if so, whether these recommendations have been accepted by the Union Public Service Commission ; and

(d) if not, the reasons for the delay and the time by which these are expected to be implemented ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Intimation of the acceptance of the recommendations by the U.P.S.C. has till date not been received by the Administration.

(d) In view of (c) above, the question does not arise.

Possession of MIG Flats in Ashok Vihar

3164. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply given to Unstarred Question No. 3136 on 17 March, 1986 regarding possession of MIG flats in Ashok Vihar and state :

(a) whether the D.D.A. flats (MIG) in Ashok Vihar are not yet ready and the allottees are still waiting for their possession ;

(b) if so, the reasons therefor and the time by which the flats will be offered to the allottees ; and

(c) whether the D.D.A. propose to pay interest to the allottees on the money deposited by them and if not, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). MIG Flats in Ashok Vihar have been completed on 30-9-86. Accordingly possession letters are being issued to the allottees who have completed formalities and filed required documents.